

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4703
ANSWERED ON:18.12.2009
AGREEMENT FOR POWER SUPPLY
Danve Shri Raosaheb Patil;Yadav Shri Dinesh Chandra

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government had signed any agreement with State Government of Bihar for supplying additional power to meet the shortage of power;
- (b) if so, the details thereof;
- (c) whether the power has been allocated to the State Government of Bihar;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b): Union Government has not signed any agreement with Government of Bihar for supplying additional power from Central Generating Stations to meet the shortage of power in the State. However, the States get power from the Central Generating Stations in accordance with the prevailing guidelines for allocation of power and Power Purchase Agreement between the State Power Utilities and the Central Generating Corporations.

(c) & (d): At present Bihar has been allocated about 1,324 MW firm power and 241 MW to 280 MW in different time slots of the day from the unallocated power of Central Generating Stations.

(e): Apart from allocation of power from existing Central Generating Stations, Government has taken following steps to improve power availability in Bihar:

Bihar will be benefited by 96 MW power from unit 7 of Kahalgaon STPS Stage-II, which has been commissioned in July, 2009, once the unit starts commercial operation.

Bihar has been allocated 500 MW power from Jharkhand Ultra Mega Power Project (UMPP) and 350 MW from Orissa-I UMPP.

The renovation and modernization of Muzaffarpur Thermal Power Plant Unit-1 & 2 is being carried out by M/s. Kanti Bidyut Utpadan Nigam Limited (KBUNL), a joint venture company of NTPC and BSEB.